

\204ITEM NO.59

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 914/2016

STATE OF U.P.

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA AND ANR.

Respondent(s)

(With appln. (s) for exemption from filing O.T.)

Date : 16/12/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, Adv.

Mr. Amit Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Despite last opportunity having been granted, fresh addresses of respondent nos. 1 and 2 have not been furnished. As such, process for listing before Hon&#39;ble Judge-in-chambers for further directions.

(PAWAN DEV KOTWAL)

Registrar